GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA UNSTARRED QUESTION NO.35 TO BE ANSWERED ON 24th FEBRUARY, 2016

URBAN BROADBAND SCHEME

35. SHRI ABHISHEK SINGH:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the current status of right of way project under broadband for all urban scheme of Digital India;

- (b) whether the Government has set any time limit for implementation of the project;
- (c) if so, the details thereof; and
- (d) the details of budget allocated and disbursed so far under the scheme?

ANSWER

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) to (d) There is no right of way project under broadband scheme of Digital India. Existing Telecom service providers (TSPs) and Internet service providers (ISPs) deliver broadband services in urban areas depending on commercial viability. Department of Telecom has taken up the issue of facilitating right way to TSPs and ISPs expeditiously with State Governments and UT administrations on several occasions.
